

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. 629/2015

IN

O.A. 1895/2015

This the 20th November, 2015

**Hon'ble Shri P.K. Basu, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Draughtsmen Association of
Directorate General of Quality Assurance-Defence
Through its General Secretary
Shri S Amose Prabakar
S/o Shri R Selvaraj
CQA (HV), Avadi, Chennai -600054. Applicant

(By Advocate: Mr. Yogesh Sharma for Mr. A.K. Trivedi)

Versus

1. Shri Anil Garg
The Director General
Directorate General of Quality Assurance
DHQ P.O. New Delhi-110011. Respondents

(By Advocate: Mr. C Bheemanna)

Order (oral)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the respondents has produced a copy of the order dated 23.10.2015 in compliance of the Tribunals' order dated 22.05.2015.

2. In view of the above, the C.P. is closed with liberty to the applicant to challenge the order, if he so wishes.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member (A)

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